

**JUDGMENTS FOR THE MONTH OF AUGUST, 2012**

<b>Sl No</b>	<b>Date of Judgment</b>	<b>CASE NO.</b>	<b>PARTIES' NAME</b>	<b>SUBJECT</b>	<b>JUDGMENT DELIVERED BY</b>
1	1 <sup>st</sup>	<a href="#">Crl.A. 235/2004</a>	SRI MAHESH PRASAD SINGH & ORS. VS STATE OF ASSAM	Appeals against conviction for offences under IPC.	HON'BLE MR.JUSTICE I.A. ANSARI
2	1 <sup>st</sup>	<a href="#">Crl.Rev.P. 732/2004</a>	SRI CHANDAN PAUL VS THE STATE OF ASSAM	Criminal Revisions for quashing of criminal proceeding	THE HON'BLE MR. JUSTICE I A ANSARI
3	1 <sup>st</sup>	<a href="#">CRL.A(J) 65/2007</a>	BASANTA BASUMATARY & ARN VS THE STATE OF ASSAM		HON'BLE MR. JUSTICE AMITAVA ROY HON'BLE MR. JUSTICE P.K. SAIKIA
4	1 <sup>st</sup>	<a href="#">Review.Pet. 80/2010</a>	SRI MINTU SAIKIA VS THE STATE OF ASSAM & ORS	Review Application in Civil Revision	HON'BLE MRS. JUSTICE ANIMA HAZARIKA
5	1 <sup>st</sup>	<a href="#">Review.Pet. 31/2011</a>	SRI PURNA CHUTIA VS THE STATE OF ASSAM & ORS	Review Applications In Civil Rule	HON'BLE MRS. JUSTICE ANIMA HAZARIKA
6	2 <sup>nd</sup>	<a href="#">Crl.Rev.P. 394/2004</a>	SHRI RATNESWAR GOGOI & ORS VS THE STATE OF ASSAM	Other Criminal revisions	THE HON'BLE MR. JUSTICE I A ANSARI
7	2 <sup>nd</sup>	<a href="#">Crl.Rev.P. 538/2004</a>	SMTI KANCHANI BORA VS THE STATE OF ASSAM	Criminal Revisions against orders passed in trial cases	HON'BLE MR.JUSTICE I.A. ANSARI
8	3 <sup>rd</sup>	<a href="#">Crl.Rev.P. 647/2004</a>	SHRI UTTAM KUMAR SUREKA & ANR VS THE STATE OF ASSAM	Criminal Revisions against orders passed in trial cases	THE HON'BLE MR. JUSTICE I A ANSARI
9	3 <sup>rd</sup>	<a href="#">Crl.Rev.P. 686/2004</a>	SHRI BHAJANLAL SHARMA VS SHRI ALOK RAY	Criminal Revisions in respect of orders passed in cases	THE HON'BLE MR. JUSTICE I A ANSARI
10	3 <sup>rd</sup>	<a href="#">Crl.Rev.P. 751/2004</a>	SRI MRIDUL KUMAR SAIKIA VS SRI JIBAN SAHA	Criminal Revisions for quashing of criminal proceeding	THE HON'BLE MR. JUSTICE IA ANSARI
11	3 <sup>rd</sup>	<a href="#">MACApp. 204/2004</a>	NEW INDIA ASSURANCE CO LTD VS UTTARA PHUKAN	Other First Appeals.	THE HON'BLE MR. JUSTICE S. TALAPATRA
12	3 <sup>rd</sup>	<a href="#">MACApp. 140/2005</a>	SMTI BHADRAWATI DEVI VS SMTI PRAMILA DEBNATH & ORS	Other First Appeals.	THE HON'BLE MR. JUSTICE S. TALAPATRA
13	3 <sup>rd</sup>	<a href="#">CRL.A(J) 157/2007</a>	TILESWAR MURARI VS THE STATE OF ASSAM		HON'BLE THE CHIEF JUSTICE HON'BLE DR. (MRS.) JUSTICE INDIRA SHAH
14	3 <sup>rd</sup>	<a href="#">WP(C) 910/2010</a>	DEWAN JAMSHER ALI & ANR VS THE STATE OF ASSAM & ORS	Eviction from land	HON'BLE MRS. JUSTICE ANIMA HAZARIKA
15	3 <sup>rd</sup>	<a href="#">WP(C) 1187/2010</a>	TUTA MIA & 5 ORS VS THE STATE OF ASSAM & ORS	Other land matters	HON'BLE MRS. JUSTICE ANIMA HAZARIKA

16	3 <sup>rd</sup>	<a href="#">WP(C) 2494/2011</a>	SHRI BHARAT SINGH PANWAR VS THE UNION OF INDIA AND ORS	Promotion	HON'BLE MR. JUSTICE B.K. SHARMA
17	3 <sup>rd</sup>	<a href="#">Review.Pet. 31/2012</a>	NUR SHAHED ALI AND ANR VS THE STATE OF ASSAM AND ORS	Other Review Applications	THE HON'BLE MR. JUSTICE AMITAVA ROY HON'BLE MR. JUSTICE P.K.SAIKIA
18	3 <sup>rd</sup>	<a href="#">WP(C) 1203/2012</a>	M/S PKG INDUSTRIES & ANR VS THE STATE OF ASSAM & ORS	Award of contracts by the State or its instrumentalities.	THE HON'BLE MRS.JUSTICE ANIMA HAZARIKA
19	6 <sup>th</sup>	<a href="#">CRL.A(J) 7/2006</a>	SUKUL MAJHI VS THE STATE OF ASSAM		THE HON'BLE CHIEF JUSTICE MR. AK GOEL HON'BLE MR. JUSTICE B D AGARWAL
20	6 <sup>th</sup>	<a href="#">CRL.A(J) 8/2006</a>	MANGAL MAJHI VS THE STATE OF ASSAM		THE HON'BLE CHIEF JUSTICE MR. AK GOEL HON'BLE MR. JUSTICE B D AGARWAL
21	6 <sup>th</sup>	<a href="#">WP(C) 2718/2011</a>	M/S KHIRUD KUMAR BORDOLOI & 15 ORS VS THE OIL AND NATURAL GAS CORPORATION LTD. & ORS	Other Civil Rules	THE HON'BLE MR. JUSTICE S. TALAPATRA
22	6 <sup>th</sup>	<a href="#">WP(C) 5211/2011</a>	M/S. ZEENEEL CONSTRUCTION & MAINTENANCE VS THE UNION OF INDIA & ORS	Other Civil Rules	THE HON'BLE MR. JUSTICE S. TALAPATRA
23	7 <sup>th</sup>	<a href="#">MACApp. 124/2006</a>	UNITED INDIA INSURANCE CO. LTD. VS SRI TANKESWAR SAIKIA		THE HON'BLE MR. JUSTICE S. TALAPATRA
24	7 <sup>th</sup>	<a href="#">MACApp. 318/2006</a>	UNITED INDIA INSURANCE CO. LTD. VS SMTI BASNI BHUMIJ & ORS	Appeals from motor accident claims tribunal.	THE HON'BLE MR. JUSTICE S. TALAPATRA
25	7 <sup>th</sup>	<a href="#">CRL.A(J) 150/2007</a>	SHRI ALAMO LOTHA VS THE STATE OF ASSAM		HON'BLE MR.JUSTICE P K MUSAHARY
26	7 <sup>th</sup>	<a href="#">CRL.A(J) 151/2007</a>	SHRI THANGOJAMO LOTHA VS THE STATE OF ASSAM		HON'BLE MR.JUSTICE P K MUSAHARY
27	7 <sup>th</sup>	<a href="#">WP(C) 5753/2010</a>	SOURAV KANTI SARKAR & ORS VS THE STATE OF ASSAM & ORS	Regularisation of ad hoc appointment	THE HON'BLE MR. JUSTICE B.K. SHARMA
28	7 <sup>th</sup>	<a href="#">WP(C) 6247/2010</a>	SOURAV KANTI SARKAR & ORS VS THE STATE OF ASSAM & ORS	Regularisation of ad hoc appointment	THE HON'BLE MR. JUSTICE B.K. SHARMA
29	7 <sup>th</sup>	<a href="#">WP(C) 6891/2010</a>	NAVIN RAM, EX RIFLEMAN (GD) VS THE UNION OF INDIA AND ORS	Other service matters	HON'BLE MR. JUSTICE B.K. SHARMA
30	7 <sup>th</sup>	<a href="#">WP(C) 1055/2011</a>	RUTTONPORE PLANTATIONS (P) LTD. VS THE STATE OF ASSAM & ANR	Other Labour and Industrial Cases.	THE HON'BLE MR. JUSTICE B.K. SHARMA
31	7 <sup>th</sup>	<a href="#">WP(C) 1097/2011</a>	MANTRI TEA COMPANY PRIVATE LTD. VS THE STATE OF ASSAM & ANR	Other Labour and Industrial Cases.	THE HON'BLE MR. JUSTICE B.K. SHARMA
32	7 <sup>th</sup>	<a href="#">WP(C) 1098/2011</a>	DERBY PLANTATIONS PRIVATE LTD VS THE STATE OF ASSAM & ANR	Other Labour and Industrial Cases.	THE HON'BLE MR. JUSTICE B.K. SHARMA
33	7 <sup>th</sup>	<a href="#">WP(C) 1100/2011</a>	MANIPUR TEA COMPANY PVT. LIMITED VS THE STATE OF ASSAM & ANR	Other Labour and Industrial Cases.	THE HON'BLE MR. JUSTICE B.K. SHARMA

34	7 <sup>th</sup>	<a href="#"><u>WP(C) 1234/2011</u></a>	RIVER VALLEY TEA CO. (P) LTD. VS THE STATE OF ASSAM & ANOTHER	Other Labour and Industrial Cases.	THE HON'BLE MR. JUSTICE B.K. SHARMA
35	7 <sup>th</sup>	<a href="#"><u>WP(C) 1756/2011</u></a>	SONAI RIVER TEA COMPANY LTD. VS THE STATE OF ASSAM & ANR	Other Labour and Industrial Cases.	THE HON'BLE MR. JUSTICE B.K. SHARMA
36	7 <sup>th</sup>	<a href="#"><u>WP(C) 1757/2011</u></a>	JALINGA TEA CO.(INDIA) LIMITED VS THE STATE OF ASSAM & ANR	Other Labour and Industrial Cases.	THE HON'BLE MR. JUSTICE B.K. SHARMA
37	7 <sup>th</sup>	<a href="#"><u>WP(C) 1759/2011</u></a>	BELSARI TEA CO.(INDIA) PVT. LTD. VS THE STATE OF ASSAM & ANR	Other Labour and Industrial Cases.	THE HON'BLE MR. JUSTICE B.K. SHARMA
38	7 <sup>th</sup>	<a href="#"><u>WP(C) 1841/2011</u></a>	M/S. BAISHABI TEA ESTATE VS THE STATE OF ASSAM & ANR	Other Labour and Industrial Cases.	THE HON'BLE MR. JUSTICE B.K. SHARMA
39	7 <sup>th</sup>	<a href="#"><u>WP(C) 1842/2011</u></a>	BHASKAR TEA & INDUSTRIES LIMITED VS THE STATE OF ASSAM & ANR	Other Labour and Industrial Cases.	THE HON'BLE MR. JUSTICE B.K. SHARMA
40	7 <sup>th</sup>	<a href="#"><u>WP(C) 1845/2011</u></a>	BHASKAR TEA & INDUSTRIES LIMITED VS THE STATE OF ASSAM & ANR	Other Labour and Industrial Cases.	THE HON'BLE MR. JUSTICE B.K. SHARMA
41	7 <sup>th</sup>	<a href="#"><u>WP(C) 1846/2011</u></a>	KAKADONGA TEA ESTATES PRIVATE LIMITED VS THE STATE OF ASSAM & ORS	Other Labour and Industrial Cases.	THE HON'BLE MR. JUSTICE B.K. SHARMA
42	7 <sup>th</sup>	<a href="#"><u>WP(C) 1847/2011</u></a>	THENGALBARIE ESTATES (P) LIMITED VS THE STATE OF ASSAM & ANR	Other Labour and Industrial Cases.	THE HON'BLE MR. JUSTICE B.K. SHARMA
43	7 <sup>th</sup>	<a href="#"><u>WP(C) 1849/2011</u></a>	THENGALBARIE ESTATES (P) LIMITED VS THE STATE OF ASSAM & ANR	Other Labour and Industrial Cases.	THE HON'BLE MR. JUSTICE B.K. SHARMA
44	7 <sup>th</sup>	<a href="#"><u>WP(C) 1850/2011</u></a>	M/S. BHASKAR TEA AND INDUSTRIES LIMITED VS THE STATE OF ASSAM & ANR	Other Labour and Industrial Cases.	THE HON'BLE MR. JUSTICE B.K. SHARMA
45	7 <sup>th</sup>	<a href="#"><u>WP(C) 1851/2011</u></a>	NEW MANASH TEA ESTATE PRIVATE LIMITED VS THE STATE OF ASSAM & ANR	Other Labour and Industrial Cases.	THE HON'BLE MR. JUSTICE B.K. SHARMA
46	7 <sup>th</sup>	<a href="#"><u>WP(C) 1889/2011</u></a>	M/S. GHOGRAJAN TEA ESTATE VS THE STATE OF ASSAM & ANR	Other Labour and Industrial Cases.	THE HON'BLE MR. JUSTICE B.K. SHARMA
47	7 <sup>th</sup>	<a href="#"><u>WP(C) 1892/2011</u></a>	BHUWALKA TRADING & TEA CO. (P) LTD. VS THE STATE OF ASSAM & ANR	Other Labour and Industrial Cases.	THE HON'BLE MR. JUSTICE B.K. SHARMA
48	7 <sup>th</sup>	<a href="#"><u>WP(C) 1895/2011</u></a>	SOOKERATING TEA ESTATE (P) LIMITED VS THE STATE OF ASSAM & ANR	Other Labour and Industrial Cases.	THE HON'BLE MR. JUSTICE B.K. SHARMA
49	7 <sup>th</sup>	<a href="#"><u>WP(C) 2091/2011</u></a>	GUTTU & COMPANY (P) LTD. VS THE STATE OF ASSAM & ANOTHER	Other Labour and Industrial Cases.	THE HON'BLE MR. JUSTICE B.K. SHARMA
50	7 <sup>th</sup>	<a href="#"><u>WP(C) 2110/2011</u></a>	BARUANAGAR TEA ESTATE PVT. LTD. VS THE STATE OF ASSAM & ANOTHER	Other Labour and Industrial Cases.	THE HON'BLE MR. JUSTICE B.K. SHARMA
51	7 <sup>th</sup>	<a href="#"><u>WP(C) 2111/2011</u></a>	JAY SHREE TEA & INDUSTRIES LTD. VS THE STATE OF ASSAM & ANOTHER	Other Labour and Industrial Cases.	THE HON'BLE MR. JUSTICE B.K. SHARMA

52	7 <sup>th</sup>	<a href="#"><u>WP(C) 2112/2011</u></a>	BARUAKHAT TEA COMPANY PVT. LTD. VS THE STATE OF ASSAM & ANOTHER	Other Labour and Industrial Cases.	THE HON'BLE MR. JUSTICE B.K. SHARMA
53	7 <sup>th</sup>	<a href="#"><u>WP(C) 2114/2011</u></a>	JAY SHREE TEA & INDUSTRIES LTD. VS THE STATE OF ASSAM & ANOTHER	Other Labour and Industrial Cases.	THE HON'BLE MR. JUSTICE B.K. SHARMA
54	7 <sup>th</sup>	<a href="#"><u>WP(C) 2368/2011</u></a>	THE ANANDABAG TEA COMPANY LTD. VS THE STATE OF ASSAM & ANR	Other Labour and Industrial Cases.	THE HON'BLE MR. JUSTICE B.K. SHARMA
55	7 <sup>th</sup>	<a href="#"><u>WP(C) 2369/2011</u></a>	M/S. CHOKHANI TEA & TEA SEED ESTATE VS THE STATE OF ASSAM & ANOTHER	Other Labour and Industrial Cases.	THE HON'BLE MR. JUSTICE B.K. SHARMA
56	7 <sup>th</sup>	<a href="#"><u>WP(C) 2370/2011</u></a>	MAHADEOBARI TEA COMPANY(P) LTD VS THE STATE OF ASSAM & ANOTHER	Other Labour and Industrial Cases.	THE HON'BLE MR. JUSTICE B.K. SHARMA
57	7 <sup>th</sup>	<a href="#"><u>WP(C) 2371/2011</u></a>	KESAR COMMERCIAL PRIVATE LTD. VS THE STATE OF ASSAM & ANOTHER	Other Labour and Industrial Cases.	THE HON'BLE MR. JUSTICE B.K. SHARMA
58	7 <sup>th</sup>	<a href="#"><u>WP(C) 2372/2011</u></a>	IRRINGMARA TEA CO. (1995) PVT. LTD. VS THE STATE OF ASSAM & ANOTHER	Other Labour and Industrial Cases.	THE HON'BLE MR. JUSTICE B.K. SHARMA
59	7 <sup>th</sup>	<a href="#"><u>WP(C) 2377/2011</u></a>	SHRI RAM TEA COMPANY PVT. LTD. VS THE STATE OF ASSAM & ANOTHER	Other Labour and Industrial Cases.	THE HON'BLE MR. JUSTICE B.K. SHARMA
60	7 <sup>th</sup>	<a href="#"><u>WP(C) 2379/2011</u></a>	SADIYA FRONTIER TEA COMPANY (P) LTD. VS THE STATE OF ASSAM & ANOTHER	Other Labour and Industrial Cases.	THE HON'BLE MR. JUSTICE B.K. SHARMA
61	7 <sup>th</sup>	<a href="#"><u>WP(C) 2380/2011</u></a>	SHRI RAM TEA COMPANY PVT. LTD. VS THE STATE OF ASSAM & ANOTHER	Other Labour and Industrial Cases.	THE HON'BLE MR. JUSTICE B.K. SHARMA
62	7 <sup>th</sup>	<a href="#"><u>WP(C) 2625/2011</u></a>	JAYSHREE TEA & INDUSTRIES LTD. VS THE STATE OF ASSAM & ANR	Other Labour and Industrial Cases.	THE HON'BLE MR. JUSTICE B.K. SHARMA
63	7 <sup>th</sup>	<a href="#"><u>WP(C) 2630/2011</u></a>	THE NORTH-WESTERN CACHAR TEA CO. LTD. VS THE STATE OF ASSAM & ANR	Other Labour and Industrial Cases.	THE HON'BLE MR. JUSTICE B.K. SHARMA
64	7 <sup>th</sup>	<a href="#"><u>WP(C) 2639/2011</u></a>	JAYSHREE TEA & INDUSTRIES LTD. VS THE STATE OF ASSAM & ANR	Other Labour and Industrial Cases.	THE HON'BLE MR. JUSTICE B.K. SHARMA
65	7 <sup>th</sup>	<a href="#"><u>WP(C) 2644/2011</u></a>	JAYSHREE TEA & INDUSTRIES LTD. VS THE STATE OF ASSAM & ANR	Other Labour and Industrial Cases.	THE HON'BLE MR. JUSTICE B.K. SHARMA
66	7 <sup>th</sup>	<a href="#"><u>WP(C) 2680/2011</u></a>	PULLORBUND TEA LIMITED VS THE STATE OF ASSAM & ANR	Other Labour and Industrial Cases.	THE HON'BLE MR. JUSTICE B.K. SHARMA
67	7 <sup>th</sup>	<a href="#"><u>WP(C) 2681/2011</u></a>	JAYSHREE TEA & INDUSTRIES LTD. VS THE STATE OF ASSAM & ANOTHER	Other Labour and Industrial Cases.	THE HON'BLE MR. JUSTICE B.K. SHARMA
68	7 <sup>th</sup>	<a href="#"><u>WP(C) 2682/2011</u></a>	JAYSHREE TEA & INDUSTRIES LIMITED VS THE STATE OF ASSAM & ANR	Other Labour and Industrial Cases.	THE HON'BLE MR. JUSTICE B.K. SHARMA
69	7 <sup>th</sup>	<a href="#"><u>WP(C) 2683/2011</u></a>	PULLORBUND TEA LIMITED VS THE STATE OF ASSAM & ANR	Other Labour and Industrial Cases.	THE HON'BLE MR. JUSTICE B.K. SHARMA

70	7 <sup>th</sup>	<a href="#"><u>WP(C) 2684/2011</u></a>	THE NORTH WESTERN CACHAR TEA CO. LTD. VS THE STATE OF ASSAM & ANR	Other Labour and Industrial Cases.	THE HON'BLE MR. JUSTICE B.K. SHARMA
71	7 <sup>th</sup>	<a href="#"><u>WP(C) 2817/2011</u></a>	B & A LTD. VS THE STATE OF ASSAM & ANR	Other Labour and Industrial Cases.	THE HON'BLE MR. JUSTICE B.K. SHARMA
72	7 <sup>th</sup>	<a href="#"><u>WP(C) 2828/2011</u></a>	B & A LTD. VS THE STATE OF ASSAM & ANOTHER	Other Labour and Industrial Cases.	THE HON'BLE MR. JUSTICE B.K. SHARMA
73	7 <sup>th</sup>	<a href="#"><u>WP(C) 2829/2011</u></a>	B & A LTD. VS THE STATE OF ASSAM & ANR	Other Labour and Industrial Cases.	THE HON'BLE MR. JUSTICE B.K. SHARMA
74	7 <sup>th</sup>	<a href="#"><u>WP(C) 2830/2011</u></a>	B & A LTD. VS THE STATE OF ASSAM & ANR	Other Labour and Industrial Cases.	THE HON'BLE MR. JUSTICE B.K. SHARMA
75	7 <sup>th</sup>	<a href="#"><u>WP(C) 2831/2011</u></a>	B & A LTD. VS THE STATE OF ASSAM & ANR	Other Labour and Industrial Cases.	THE HON'BLE MR. JUSTICE B.K. SHARMA
76	7 <sup>th</sup>	<a href="#"><u>WP(C) 2832/2011</u></a>	B & A LIMITED VS THE STATE OF ASSAM & ANR	Other Labour and Industrial Cases.	THE HON'BLE MR. JUSTICE B.K. SHARMA
77	7 <sup>th</sup>	<a href="#"><u>WP(C) 2881/2011</u></a>	JAYSHREE TEA & INDUSTRIES LIMITED VS THE STATE OF ASSAM & ANR	Other Labour and Industrial Cases.	THE HON'BLE MR. JUSTICE B.K. SHARMA
78	7 <sup>th</sup>	<a href="#"><u>WP(C) 2891/2011</u></a>	JAYSHREE TEA & INDUSTRIES LIMITED VS THE STATE OF ASSAM & ANR	Other Labour and Industrial Cases.	THE HON'BLE MR. JUSTICE B.K. SHARMA
79	7 <sup>th</sup>	<a href="#"><u>WP(C) 2893/2011</u></a>	BORTING TEA COMPANY VS THE STATE OF ASSAM & ANR	Other Labour and Industrial Cases.	THE HON'BLE MR. JUSTICE B.K. SHARMA
80	7 <sup>th</sup>	<a href="#"><u>WP(C) 2894/2011</u></a>	DEHA ASSAM TEA COMPANY (P) LTD. VS THE STATE OF ASSAM & ANR	Other Labour and Industrial Cases.	THE HON'BLE MR. JUSTICE B.K. SHARMA
81	7 <sup>th</sup>	<a href="#"><u>WP(C) 2903/2011</u></a>	JAYSHREE TEA & INDUSTRIES LIMITED VS THE STATE OF ASSAM & ANR	Other Labour and Industrial Cases.	THE HON'BLE MR. JUSTICE B.K. SHARMA
82	7 <sup>th</sup>	<a href="#"><u>WP(C) 2904/2011</u></a>	ASSAM BROOK LTD. VS THE STATE OF ASSAM & ANR	Other Labour and Industrial Cases.	THE HON'BLE MR. JUSTICE B.K. SHARMA
83	7 <sup>th</sup>	<a href="#"><u>WP(C) 2906/2011</u></a>	ASSAM BROOK LIMITED VS THE STATE OF ASSAM & ANR	Other Labour and Industrial Cases.	THE HON'BLE MR. JUSTICE B.K. SHARMA
84	7 <sup>th</sup>	<a href="#"><u>WP(C) 2907/2011</u></a>	HANUMAN TEA COMPANY LTD. VS THE STATE OF ASSAM & ANR	Other Labour and Industrial Cases.	THE HON'BLE MR. JUSTICE B.K. SHARMA
85	7 <sup>th</sup>	<a href="#"><u>WP(C) 2908/2011</u></a>	KALYANI TEA COMPANY LTD. VS THE STATE OF ASSAM & ANR	Other Labour and Industrial Cases.	THE HON'BLE MR. JUSTICE B.K. SHARMA
86	7 <sup>th</sup>	<a href="#"><u>WP(C) 3153/2011</u></a>	M/S. ATMARAM & COMPANY VS THE STATE OF ASSAM & ANR	Other Labour and Industrial Cases.	THE HON'BLE MR. JUSTICE B.K. SHARMA
87	7 <sup>th</sup>	<a href="#"><u>WP(C) 3233/2011</u></a>	HALMIRA ESTATE TEA PVT. LIMITED VS THE STATE OF ASSAM & ANR	Other Labour and Industrial Cases.	THE HON'BLE MR. JUSTICE B.K. SHARMA

88	7 <sup>th</sup>	<a href="#">WP(C) 3234/2011</a>	TRIBHUVAN ASSOCIATES (P) LTD. VS THE STATE OF ASSAM & ANR	Other Labour and Industrial Cases.	THE HON'BLE MR. JUSTICE B.K. SHARMA
89	7 <sup>th</sup>	<a href="#">WP(C) 3235/2011</a>	DUKENHENGRA TEA PRIVATE LTD. VS THE STATE OF ASSAM & ANR	Other Labour and Industrial Cases.	THE HON'BLE MR. JUSTICE B.K. SHARMA
90	7 <sup>th</sup>	<a href="#">WP(C) 3236/2011</a>	DUKENHENGRA TEA PRIVATE LTD. VS THE STATE OF ASSAM & ANR	Other Labour and Industrial Cases.	THE HON'BLE MR. JUSTICE B.K. SHARMA
91	7 <sup>th</sup>	<a href="#">WP(C) 3450/2011</a>	PADUMANI TEA ESTATE VS THE STATE OF ASSAM & ANOTHER	Employeess Provident Funds and Misc. Provision act, 19	THE HON'BLE MR. JUSTICE B.K. SHARMA
92	7 <sup>th</sup>	<a href="#">WP(C) 3643/2011</a>	HOOGRAJULI (ASSAM) TEA COMPANY LIMITED VS THE STATE OF ASSAM & ANR	Other Labour and Industrial Cases.	THE HON'BLE MR. JUSTICE B.K. SHARMA
93	7 <sup>th</sup>	<a href="#">WP(C) 3647/2011</a>	HOOGRAJULI (ASSAM) TEA COMPANY LIMITED VS THE STATE OF ASSAM & ANR	Other Labour and Industrial Cases.	THE HON'BLE MR. JUSTICE B.K. SHARMA
94	7 <sup>th</sup>	<a href="#">WP(C) 3648/2011</a>	HARISHPUR TEA COMPANY (P) LTD. VS THE STATE OF ASSAM & ANR	Other Labour and Industrial Cases.	THE HON'BLE MR. JUSTICE B.K. SHARMA
95	7 <sup>th</sup>	<a href="#">WP(C) 3652/2011</a>	PANBARI TEA COMPANY LIMITED VS THE STATE OF ASSAM & ANR	Other Labour and Industrial Cases.	THE HON'BLE MR. JUSTICE B.K. SHARMA
96	7 <sup>th</sup>	<a href="#">WP(C) 3727/2011</a>	HANUMAN TEXNIT & INDUSTRIES LTD. VS THE STATE OF ASSAM & ANR	Other Labour and Industrial Cases.	THE HON'BLE MR. JUSTICE B.K. SHARMA
97	7 <sup>th</sup>	<a href="#">WP(C) 5125/2011</a>	THE GROB TEA CO. LTD. VS THE STATE OF ASSAM & ANOTHER	Other Labour and Industrial Cases	THE HON'BLE MR. JUSTICE B.K. SHARMA
98	7 <sup>th</sup>	<a href="#">WP(C) 5481/2011</a>	NANDALAL & SONS TEA INDUSTRIES (P) LTD VS THE STATE OF ASSAM & ANOTHER	Other Labour and Industrial Cases.	THE HON'BLE MR. JUSTICE B.K. SHARMA
99	7 <sup>th</sup>	<a href="#">WP(C) 6439/2011</a>	BURAGOHAIN TEA COMPANY LTD. VS THE STATE OF ASSAM & ANOTHER	Other Labour and Industrial Cases.	THE HON'BLE MR. JUSTICE B.K. SHARMA
100	7 <sup>th</sup>	<a href="#">WP(C) 103/2012</a>	SRI RAJIB PAUL VS THE STATE OF ASSAM & ORS	Selection and appointment	THE HON'BLE MR. JUSTICE B.K. SHARMA
101	7 <sup>th</sup>	<a href="#">WP(C) 2665/2012</a>	SHRI ALOK LAL VS THE UNION OF INDIA AND ANR	Order of the Appellate or Revisional authority	THE HON'BLE MR. JUSTICE B.K. SHARMA THE HON'BLE DR.(MRS.)JUSTICE INDIRA SHAH
102	8 <sup>th</sup>	<a href="#">WP(C) 8222/2003</a>	SRI SUBODH CHANDRA ROUTH VS THE MANAGEMENT OF MONABARI TEA ESTATE & ANR	Industrial Disputes Act, 1947	THE HON'BLE MR. JUSTICE UJJAL BHUYAN
103	8 <sup>th</sup>	<a href="#">WP(C) 1476/2004</a>	SRI CHARAN DAS BANERJEE VS FRANCE MOTOR CAR COMPANY & ORS	Order of the Industrial/Labour Tribunal	THE HON'BLE MR. JUSTICE B.K. SHARMA
104	8 <sup>th</sup>	<a href="#">CRL.A(J) 23/2006</a>	SRI RAJ KUMAR PATRA VS THE STATE OF ASSAM		THE HON'BLE CHIEF JUSTICE MR. AK GOEL HON'BLE MR. JUSTICE B D AGARWAL
105	8 <sup>th</sup>	<a href="#">CrI.A. 47/2006</a>	SRI SUNIL GORE @ SUNIL GORH VS THE STATE OF ASSAM	Section 302 IPC- Distinction between	THE HON'BLE CHIEF JUSTICE MR A K GOEL HON'BLE MR. JUSTICE B D AGARWAL

				culpable homicide and murder-Evidentiary value of extra-judicial confession.	
106	8 <sup>th</sup>	<a href="#">CRL.A(J) 95/2007</a>	RAJA DAS VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE HON'BLE MR. JUSTICE C.R. SARMA
107	8 <sup>th</sup>	<a href="#">CRL.A(J) 164/2007</a>	SRI BINOY GANJU VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR. A.K. GOEL HON'BLE DR. (MRS.) JUSTICE INDIRA SHAH
108	8 <sup>th</sup>	<a href="#">CRL.A(J) 166/2007</a>	SRI RAJEN TANTI VS THE STATE OF ASSAM		HON'BLE THE CHIEF JUSTICE HON'BLE DR. (MRS.) JUSTICE INDIRA SHAH
109	8 <sup>th</sup>	<a href="#">CRL.A(J) 167/2007</a>	SRI SIMOLU TELENGA VS THE STATE OF ASSAM		HON'BLE THE CHIEF JUSTICE HON'BLE DR. (MRS.) JUSTICE INDIRA SHAH
110	8 <sup>th</sup>	<a href="#">CRL.A(J) 174/2007</a>	SRI AKLA ORANG VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR. A.K. GOEL HON'BLE DR. (MRS.) JUSTICE INDIRA SHAH
111	8 <sup>th</sup>	<a href="#">CRL.A(J) 198/2007</a>	SRI MONAI TANTI VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR. A.K. GOEL HON'BLE DR. (MRS.) JUSTICE INDIRA SHAH
112	9 <sup>th</sup>	<a href="#">CRL.A(J) 3/2006</a>	PRONROY MECH @ BHAYA VS THE STATE OF ASSAM	Section - 302 IPC - Prosecution duty to prove all the ingredients including Exception prescribed under Section 300 IPC	HON'BLE THE CHIEF JUSTICE MR.A.K.GOEL HON'BLE MR. JUSTICE B.D.AGARWAL
113	9 <sup>th</sup>	<a href="#">MACApp. 95/2008</a>	M/S. NEW INDIA ASSURANCE CO. LTD. VS SRI KANAI BHOWMIK	Appeals under the Workmen Compensation Act, 1923.	THE HON'BLE MR. JUSTICE S. TALAPATRA
114	9 <sup>th</sup>	<a href="#">WP(C) 153(AP)/2012</a>	SHRI LEIKI KHANDU (GOANBURA) AND ORS VS THE STATE OF ARUNACHAL PRADESH AND ORS		THE HON'BLE MR. JUSTICE P.K.MUSAHARY
115	9 <sup>th</sup>	<a href="#">WP(C) 154(AP)/2012</a>	SHRI SHRI DORJEE KHANDU AND ANR VS THE STATE OF ARUNACHAL PRADESH AND ORS		THE HON'BLE MR. JUSTICE P.K.MUSAHARY
116	9 <sup>th</sup>	<a href="#">WP(C) 157(AP)/2012</a>	M/S JORAM MPSC LTD VS STATE OF ARUNACHAL PRADESH & OTHERS		THE HON'BLE MR. JUSTICE I.A. ANSARI
117	10 <sup>th</sup>	<a href="#">CRL.A(J) 38/2006</a>	BHOLA TANTI VS THE STATE OF ASSAM		THE HON'BLE CHIEF JUSTICE MR. AK GOEL HON'BLE MR. JUSTICE B D AGARWAL
118	10 <sup>th</sup>	<a href="#">Crl.Rev.P. 386/2009</a>	SHRI PALLAB DAS VS CENTRAL BUREAU OF INVESTIGATION & ORS	Criminal Revisions against acquittal.	HON'BLE MR. JUSTICE AMITAVA ROY HON'BLE MRS. JUSTICE ANIMA HAZARIKA
119	10 <sup>th</sup>	<a href="#">CRP 144/2011</a>	THE CENTRAL TRAINING INSTITUTE CIVIL DEFENCE & HOME GUARDS & ANR VS NATIONAL BOARDS EMPLOYEES UNION & ORS	Civil Revision under Article 227 of the Constitution	HON'BLE MR. JUSTICE S. TALAPATRA
120	10 <sup>th</sup>	<a href="#">MACApp. 94/2011</a>	SMT. REKHA BAYAN VS REGIONAL MANAGER, ORIENTAL INSURANCE COMPANY LTD.	Appeals from motor accident claims tribunal.	THE HON'BLE MR. JUSTICE S. TALAPATRA

121	10 <sup>th</sup>	<a href="#">WP(C) 5435/2011</a>	SOUTH SALMARA MANKACHAR SUB-DIVISION S.K. OIL HAWKERS ASSOCIATION VS THE STATE OF ASSAM & ORS	Orders under the Essential Commodities Act	HON'BLE MRS JUSTICE ANIMA HAZARIKA
122	10 <sup>th</sup>	<a href="#">RSA 138/2012</a>	PACHIM NAGAON UNNAYAN SAMITY VS SMTI. USHA RANI	Second Appeals arising out of suits for title and/or injunction	THE HON'BLE MR. JUSTICE S. TALAPATRA
123	13 <sup>th</sup>	<a href="#">CRL.A(J) 53/2006</a>	MD. MANNAN ALI VS STATE OF ASSAM		THE HON'BLE MR. JUSTICE IA ANSARI THE HON'BLE MR. JUSTICE PK SAIKIA
124	13 <sup>th</sup>	<a href="#">CRL.A(J) 65/2006</a>	SHRI RAHUL @ RATUL DOSAD VS THE STATE OF ASSAM		HON'BLE MR JUSTICE I A ANSARI HON'BLE MR JUSTICE P K SAIKIA
125	13 <sup>th</sup>	<a href="#">WP(C) 3373/2012</a>	M/S. BUILDWORTH PVT. LTD. VS LABOUR COURT ASSAM & ORS	Other Labour and Industrial Cases	THE HON'BLE MR. JUSTICE B.K. SHARMA
126	14 <sup>th</sup>	<a href="#">CRL.A(J) 158/2007</a>	SRI CHENIRAM BHUYAN VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR. A.K. GOEL HON'BLE DR. (MRS.) JUSTICE INDIRA SHAH
127	16 <sup>th</sup>	<a href="#">WP(C) 3391/2006</a>	SRI DEBESH KUMAR DAS VS THE STATE OF ASSAM & ORS	Other service matters	THE HON'BLE MR. JUSTICE UJJAL BHUYAN
128	16 <sup>th</sup>	<a href="#">MACApp. 121/2007</a>	SRI PADAM BAHADUR RANA VS NATIONAL INSURANCE COMPANY	Appeal from Railway Claims Tribunal	HON'BLE MRS. JUSTICE ANIMA HAZARIKA
129	16 <sup>th</sup>	<a href="#">WP(C) 5393/2007</a>	SRI BANKIM BHATTACHARJEE VS PANJAB NATIONAL BANK & ORS	Major punishment	THE HON'BLE MR. JUSTICE B.K. SHARMA
130	17 <sup>th</sup>	<a href="#">MFA 54/2002</a>	M/S KALPATARU AGRO FOREST ENTERPRISE & ANR VS UNION OF INDIA	Appeals under the Workmen Compensation Act, 1923	THE HON'BLE MR. JUSTICE B.P. KATAKEY
131	17 <sup>th</sup>	<a href="#">MFA 65/2002</a>	M/S KALPATARU AGRO FOREST ENTERPRISE & ANR VS UNION OF INDIA	Other First Appeals	THE HON'BLE MR. JUSTICE B.P. KATAKEY
132	17 <sup>th</sup>	<a href="#">MFA 66/2002</a>	M/S KALPATARU AGRO FOREST ENTERPRISE & ANR VS UNION OF INDIA	Other First Appeals	THE HON'BLE MR. JUSTICE B.P. KATAKEY
133	17 <sup>th</sup>	<a href="#">MFA 67/2002</a>	M/S KALPATARU AGRO FOREST ENTERPRISE & ANR VS UNION OF INDIA	Other First Appeals	THE HON'BLE MR. JUSTICE B.P. KATAKEY
134	17 <sup>th</sup>	<a href="#">MFA 69/2002</a>	M/S KALPATARU AGRO FOREST ENTERPRISE & ANR VS UNION OF INDIA	Other First Appeals	THE HON'BLE MR. JUSTICE B.P. KATAKEY
135	17 <sup>th</sup>	<a href="#">MFA 70/2002</a>	M/S KALPATARU AGRO FOREST ENTERPRISE & ANR VS UNION OF INDIA	Other First Appeals	THE HON'BLE MR. JUSTICE B.P. KATAKEY
136	17 <sup>th</sup>	<a href="#">MFA 71/2002</a>	M/S KALPATARU AGRO FOREST ENTERPRISE & ANR VS UNION OF INDIA	Other First Appeals	THE HON'BLE MR. JUSTICE B.P. KATAKEY
137	17 <sup>th</sup>	<a href="#">RSA 10/2002</a>	MD. SHEKH MERAB ALI & ORS VS MD. NAZIM UDDIN MAZARBHUIYAN & ORS	Second Appeals arising out of suits for title and/or injunction	THE HON'BLE MR. JUSTICE B.P. KATAKEY

138	17 <sup>th</sup>	<a href="#">RSA 11/2002</a>	MD. SHEKH MERAB ALI & ORS VS MD. NAZIM UDDIN MAZARBHUIYAN	Second Appeals arising out of suits for title and/or injunction	THE HON'BLE MR. JUSTICE B.P. KATAKEY
139	17 <sup>th</sup>	<a href="#">WA 54/2009</a>	SRI AJIT DUTTA VS VIJAYA BANK & ORS	Writ Appeals under the Gauhati High Court Rules.	HON'BLE THE CHIEF JUSTICE MR. ADARSH KUMAR GOEL HON'BLE MR. JUSTICE UJJAL BHUYAN
140	22 <sup>nd</sup>	<a href="#">WP(C) 622/2004</a>	SRI JOGNESWAR DEORI VS THE FOOD CORPORATION OF INDIA & ORS	Major punishment	HON'BLE MR JUSTICE UJJAL BHUYAN
141	22 <sup>nd</sup>	<a href="#">WP(C) 905/2004</a>	SRI DHANESWAR GORH VS ASSAM STATE ELECTRICITY BOARD & ORS	Compensations	THE HON'BLE MR. JUSTICE UJJAL BHUYAN
142	22 <sup>nd</sup>	<a href="#">WP(C) 4992/2009</a>	SRI ASHOK KUMAR SEN VS THE BODOLAND TERRITORIAL COUNCIL & ORS	Salary and allowances	THE HON'BLE MR. JUSTICE UJJAL BHUYAN
143	22 <sup>nd</sup>	<a href="#">WP(C) 5008/2009</a>	SRI BABUL ROY VS THE BODOLAND TERRITORIAL COUNCIL & ORS	Salary and allowances	THE HON'BLE MR. JUSTICE UJJAL BHUYAN
144	22 <sup>nd</sup>	<a href="#">WP(C) 259/2011</a>	SRI JATIN BORUAH & 6 ORS VS THE STATE OF ASSAM & ORS	Selection and appointment	THE HON'BLE MR. JUSTICE UJJAL BHUYAN
145	22 <sup>nd</sup>	<a href="#">WP(C) 2274/2011</a>	SRI GUNAJIT KALITA VS THE STATE OF ASSAM & ORS	Selection and appointment	THE HON'BLE MR. JUSTICE UJJAL BHUYAN
146	24 <sup>th</sup>	<a href="#">CRL.A(J) 156/2007</a>	RAMESH BHUYAN VS STATE OF ASSAM		THE HON'BLE CHIEF JUSTICE MR A K GOEL THE HON'BLE MR JUSTICE P.K. SAIKIA
147	24 <sup>th</sup>	<a href="#">CRL.A(J) 170/2007</a>	BOGADHAR MUNDA VS STATE OF ASSAM	Criminal Appeals (Jail)	THE HON'BLE CHIEF JUSTICE MR A K GOEL THE HON'BLE MR JUSTICE P.K. SAIKIA
148	24 <sup>th</sup>	<a href="#">CRL.A(J) 175/2007</a>	SRI TARUN BARUA VS STATE OF ASSAM	Criminal Appeals (Jail)	THE HON'BLE CHIEF JUSTICE MR A.K. GOEL THE HON'BLE MR JUSTICE P.K. SAIKIA
149	24 <sup>th</sup>	<a href="#">CRL.A(J) 181/2007</a>	HIRA MAJI VS STATE OF ASSAM	Criminal Appeals (Jail)	THE HON'BLE CHIEF JUSTICE MR A.K. GOEL THE HON'BLE MR JUSTICE P.K. SAIKIA
150	24 <sup>th</sup>	<a href="#">CrI.A. 60/2007</a>	SHRI. PATAL BARUA & ANR VS THE STATE OF ASSAM	Criminal Appeals (Jail)	THE HON'BLE CHIEF JUSTICE MR A K GOEL THE HON'BLE MR JUSTICE P.K. SAIKIA
151	28 <sup>th</sup>	<a href="#">WP(C) 9084/2003</a>	SRI NANI GOPAL GHOSH VS THE LIFE INSURANCE CORPORATION & ORS	Salary and allowances.	THE HON'BLE MR. JUSTICE UJJAL BHUYAN
152	28 <sup>th</sup>	<a href="#">WP(C) 10444/2003</a>	SRI MANOJ KUMAR LUNDIA VS THE ASSAM STATE ELECTRICITY BOARD & ORS	Electricity Disputes	THE HON'BLE MR. JUSTICE UJJAL BHUYAN
153	28 <sup>th</sup>	<a href="#">CRL.A(J) 94/2006</a>	SHRI AINUL HOQUE VS THE STATE OF ASSAM		HON'BLE MR JUSTICE I A ANSARI HON'BLE DR. (MRS) JUSTICE INDIRA SHAH
154	28 <sup>th</sup>	<a href="#">CRL.A(J) 113/2006</a>	SHRI BHARAT NAYAK VS THE STATE OF ASSAM		THE HON'BLE MR. JUSTICE IA ANSARI THE HON'BLE DR. (MRS.) JUSTICE INDIRA SHAH

155	28 <sup>th</sup>	<a href="#">WA 13(AP)/2010</a>	TOKO LALIN (ASM TALO) VS THE DEPUTY COMMISSIONER & ORS		THE HON'BLE MR. JUSTICE I A ANSARI THE HON'BLE MRS. JUSTICE ANIMA HAZAIKA
156	28 <sup>th</sup>	<a href="#">WA 14(AP)/2010</a>	BENGIA MENIA & ORS VS THE DEPUTY COMMISSIONER & ORS		THE HON'BLE MR. JUSTICE I A ANSARI THE HON'BLE MRS. JUSTICE ANIMA HAZAIKA
157	29 <sup>th</sup>	<a href="#">WP(C) 6690/2005</a>	SRI SAMBHU SAHA VS THE STATE OF ASSAM & ORS	Other Civil Rules.	THE HON'BLE MR. JUSTICE UJJAL BHUYAN
158	29 <sup>th</sup>	<a href="#">CRL.A(J) 79/2006</a>	SHRI KUSUM GOGOI VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE MR JUSTICE I A ANSARI HON'BLE DR. (MRS) JUSTICE INDIRA SHAH
159	31 <sup>st</sup>	<a href="#">CrL.A(J) 165/2004</a>	THE STATE OF ASSAM VS GOLBAR HUSSAIN & ORS	Appeal against acquittal and related factors – distinction between “Related” and “interested witness”.	THE HON'BLE CHIEF JUSTICE MR. AK GOEL HON'BLE MR. JUSTICE B D AGARWAL
160	31 <sup>st</sup>	<a href="#">WP(C) 748/2005</a>	M/S ARIHANT INTERNATIONAL LIMITED VS THE UNION OF INDIA & ORS	Disputes against the Railways	THE HON'BLE MR. JUSTICE UJJAL BHUYAN
161	31 <sup>st</sup>	<a href="#">CRL.A(J) 48/2006</a>	SRI MD. ASAR UDDIN VS THE STATE OF ASSAM		HON'BLE THE CHIEF JUSTICE MR. A.K.GOEL HON'BLE MR. JUSTICE B. D. AGARWAL
162	31 <sup>st</sup>	<a href="#">WP(C) 490/2006</a>	SRI ASHOK SWARGWARY VS THE UNION OF INDIA & ORS	Major punishment	THE HON'BLE MR. JUSTICE UJJAL BHUYAN
163	31 <sup>st</sup>	<a href="#">ITA 1/2010</a>	COMMISSIONER OF INCOME TAX VS SMTI. MAYA RANI DEY	Reference under section 256(1) of the Income-Tax Act 1961	THE HON'BLE MR. JUSTICE AMITAVA ROY THE HON'BLE MR. JUSTICE S.R. SEN
164	31 <sup>st</sup>	<a href="#">WP(C) 3194/2010</a>	MD. SHARFRAJ KHAN VS THE UNION OF INDIA & ORS	Selection and appointment.	THE HON'BLE MR. JUSTICE B.K. SHARMA
165	31 <sup>st</sup>	<a href="#">MC 3279/2011</a>	SRI GAUTAM BORA VS SRI MATIUR RAHMAN	Election Petitions relating to election of members of Legislative assembly	HON'BLE MS. JUSTICE ANIMA HAZARIKA
166	31 <sup>st</sup>	<a href="#">WP(C) 871/2012</a>	ABHISHEK TIWARI & ORS VS THE STATE OF ASSAM & ORS	Admissions in Post Graduate Degree and Diploma courses in Medical College	THE HON'BLE MR. JUSTICE AMITAVA ROY THE HON'BLE MR. JUSTICE S.R. SEN